

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SHREE RAM ELECTROCAST (JHARKHAND) PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of corporate debtor	Shree Ram Electrocast (Jharkhand) Private Limited
2	Date of incorporation of corporate debtor	15 th January 2010
3	Authority under which corporate debtor is incorporated / registered	ROC, Kolkata
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900WB2010PTC141123
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office - Diamond Prestige, Level 1, Suite 113, Taltala, 41 AJC Bose Road, Kolkata -700 017 Factory - 9936+FW7, Namkum Industrial Area, Samlong, Ranchi, Jharkhand 834010
6	Insolvency commencement date in respect of corporate debtor	16 th September 2025
7	Estimated date of closure of insolvency resolution process	15 th March 2026
8	Name and registration number of the insolvency professional acting as interim resolution professional	Soumitra Lahiri, Registration number - IBBI/IPA-001/IP-P00734/2017-2018/11232
9	Address and e-mail of the interim resolution professional, as registered with the Board	Flat 14D & E, Tower- 32, Genexx Valley, Joka, Diamond Harbour Road, Kolkata – 700104 Email: slahiri0207@gmail.com ,
10	Address and e-mail to be used for correspondence with the interim resolution professional	Flat 14D & E, Tower- 32, Genexx Valley, Joka, Diamond Harbour Road, Kolkata – 700104 Email: slahiri0207@gmail.com / ibc.shreeramelectrocast@gmail.com
11	Last date for submission of claims	07 th October 2025
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable

13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink: https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Shree Ram Electrocast (Jharkhand) Private Limited on 16th September 2025.

The creditors of Shree Ram Electrocast (Jharkhand) Private Limited, are hereby called upon to submit their claims with proof on or before 07th October 2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [xxx] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date and Place : 23rd September 2025, Kolkata



SUMITRA LAHIRI
INSOLVENCY PROFESSIONAL
REGN. NO.: IBBI/IPA-001/IP-P00734/2017-18/11232

Name and Signature of Interim Resolution Professional
Soumitra Lahiri,
Interim Resolution Professional
Registration number - IBBI/IPA-001/IP-P00734/2017-
2018/11232
Flat 14D & E, Tower- 32, Genexx Valley, Joka,
Diamond Harbour Road, Kolkata – 700104
Email: slahiri0207@gmail.com /
ibc.shreeramelectrocast@gmail.com